

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF DECEMBER-2024

| SR NO. | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE OF REGISTRATION | PETITIONER VS RESPONDENT NAME | DATE OF CASE MANAGEMENT HEARING | | | | | | |
|--------|--|----------|--|-------------------|-------------------|----------------------|---|---------------------------------|--|-----------------------|------------------------|----------------------|----------------|---------------------------|
| | | | | | | | | FRAMING THE ISSUES | LISTING OF WITNESSES | AFFIDAVIT OF EVIDENCE | AFFIDAVIT OF AFFIDAVIT | WRITTEN ARGUMENTS | ORAL ARGUMENTS | OTHER STAGES/HEARING DATE |
| 1 | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | CENTRAL | 301, Extension Block, Tis Hazari Courts, Delhi | Suit Recovery for | CS COMM-780/2023 | 10.05.2023 | CANARA BANK VS. SAGAR ENTERPRISES & ANR. | ----- | 18.12.2024 | 18.12.2024 | 07.01.2025 | 16.01.2025 | 16.01.2025 | ----- |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Suit Recovery for | CS COMM-558/2024 | 03.05.2024 | SHANTANU GARG VS. R.D. RETAIL INDIA PVT. LTD. | ----- | 03.01.2025 | 03.01.2025 | 25.01.2025 | 06.02.2025 | 06.02.2025 | ----- |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Suit Recovery for | CS COMM-2589/2022 | 29.11.2022 | PANASONIC LIFE SOLUTION INDIA PVT. LTD. VS. AMIT GUMBER | ----- | 09.01.2025 | 21.01.2025 | 23.01.2025 | 03.02.2025 | 03.02.2025 | ----- |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Suit Recovery for | CS COMM-2463/2022 | 07.11.2022 | BALAJI FREIGHT SOLUTIONS VS. FAST FORWARD LOGISTICS INDIA PVT. LTD. | ----- | 14.01.2025 | 14.01.2025 | 28.01.2025 | 11.02.2025 | 11.02.2025 | ----- |
| 2 | SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02 | CENTRAL | 306 | CS (COMM) | 1297/2023 | 09.10.2023 | STATE BANK OF INDIA VS MEM KALA | NA | 10.01.2025 | 10.01.2025 | 13.01.2025 | 31.01.2025 | 06.02.2025 | |
| | | | 306 | CS (COMM) | 1002/2024 | 11.09.2024 | BANK OF INDIA VS MOHD FAIZAN KHAN | NA | 10.01.2025 | 10.01.2025 | 16.01.2025 | 31.01.2025 | 03.02.2025 | |
| | | | 306 | CS (COMM) | 669/2024 | 31.05.2024 | HITESH KHURANA VS SAIDEX ENGINEERS & INFRA PVT LTD | NA | 07.01.2025 | 07.01.2025 | 15.01.2025 | 31.01.2025 | 15.02.2025 | |
| 3 | SH. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03 | CENTRAL | 303, Extension Block, Tis Hazari Courts, Delhi | Suit Recovery for | CSDJ 1077/2019 | 17.10.2019 | M/S BENCARDO BATHWARE IND. PVT.LTD. VS MR. MANJU NATH HEGDE | 02.12.2024 | 08.01.2025 | 14.01.2025 | 21.01.2025 | 24.01.2025 | 04.02.2025 | |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | Suit Recovery for | CSCOMM 1142/2023 | 09.08.2023 | RAJESH KRISHNA VS GUPTA M.C.D | 10.12.2024 | 10.01.2025 | 21.01.2025 | 24.01.2025 | 29.01.2025 | 29.01.2025 | |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | Suit Recovery for | CS.COMM 1017/2024 | 13.09.2024 | AMRIT SINGH VS M.C.D | 17.12.2024 | 18.01.2025 | 22.01.2025 | 29.01.2025 | 05.02.2025 | 05.02.2025 | |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | Suit Recovery for | CSCOOM 493/2023 | 21.03.2023 | SEEMA RATHORE VS YUNUS & ORS. | 09.12.2024 | 20.01.2025 | 21.01.2025 | 03.02.2025 | 18.02.2025 | 18.02.2025 | |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | Suit Recovery for | CSCOMM 773/2023 | 09.05.2023 | M/S D. K. ASSOCIATES VS RAIL LAND DEVELOPMENT AUTHORITY & ANR. | 10.12.2024 | 20.01.2025 | 27.01.2025 | 28.01.2025 | 10.02.2025 | 10.02.2025 | |
| 4 | MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04 | CENTRAL | 304 EXTENSION BLOCK THC DELHI | TRADE MARK | CS (COMM) 229/23 | | M/S CAPRISO FINANCE LTD VS. POOJA AGRAWAL | 04.12.2024 | PE-13.01.2025 AND 14.01.2025 DE-28.01.2025 | BEFORE PE-13.01.2025 | BEFORE DE-28.01.2025 | BEFORE DE-05.02.2025 | 05.02.2025 | NIL |

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|----|---|----------|----------------------------------|---------------|-----------------------|----------------------|---|----|-----------------|---|------------------|------------------|---|---|-----------------|-----------------|-----------------|--|--|
| 5 | SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05 | CENTRAL | Nil | | | | | | | | | | | | | | | | |
| 6 | SH. NIKHIL CHOPRA, DISTRICT JUDGE COMM-06 TIS HAZRI COURT CENTRAL DELHI | CENTRAL | 410 | CS (COMM) | 4856/2021 | 20.11.2021 | TULLIO GIUSI SRL VS. ANGEL BUTTON | | 05.12.2024 | PE-10.02.2025, 11.02.2025 and 12.02.2025 | 10.02.2024 | 17.02.2025 | 03.03.2025 | 03.03.2025 | NA | | | | |
| | | | 410 | CS (COMM) | 934/2024 | 30.08.2024 | FILEX SYSTEMS PVT. LTD. VS. AMBIKA ARORA | | 09.12.2024 | PE-20.01.2025, 27.01.2025 | 20.01.2025 | 03.02.2025 | 17.02.2025 | 17.02.2025 | NA | | | | |
| | | | 410 | CS (COMM) | 820/2024 | 29.07.2024 | SUKESH KUMAR CHAUHAN VS. MCD | | 10.12.2024 | PE-19.01.2024 | 19.01.2025 | 24.01.2025 | 29.01.2025 | 29.01.2025 | NA | | | | |
| | | | 410 | CS (COMM) | 1167/2024 | 23.10.2024 | SALEK CHAND VS. MCD | | 17.12.2024 | PE-28.01.2025 DE-04.02.2025 | 28.01.2025 | 04.02.2025 | 11.02.2025 | 11.02.2025 | NA | | | | |
| | | | 410 | CS (COMM) | 1048/2024 | 17.12.2024 | RAM NIWAS GOEL VS. MCD | | 17.12.2024 | PE-28.01.2025, 04.02.2025 | 28.01.2025 | 11.02.2025 | 25.02.2025 | 25.02.2025 | NA | | | | |
| 7 | SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07 | CENTRAL | 302 | CS (COMM) | 98/2024 | 16.01.2024 | PRABH DAYAL OM PRAKASH VS MCD | | 12.11.2024 | PE-29.01.2025 | 29.01.2025 | 29.01.2025 | 12.02.2025 | 19.02.2025 | 04.02.2025 (DE) | | | | |
| 8 | SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | Nil | | | | | | | | | | | | | | | | |
| 9 | SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09 | CENTRAL | 309 THIRD FLOOR EXTENTIO N BLOCK | CS (COMM.) | CS/COMM/624/2024 | 21-05-2024 | Saurabh Gupta Vs Harish Kumar | | 02.12.2024 | Plaintiff evidence 13.01.2025 to 25.01.2025 Defendant evidence 02.02.2025 | WITHIN TWO WEEKS | WITHIN TWO WEEKS | on request after the conclusion of evidence | on request after the conclusion of evidence | | | | | |
| | | | 309 THIRD FLOOR EXTENTIO N BLOCK | CS (COMM.) | CS/COMM/74/2024 | 11-01-2024 | Ashok Kumar Khetan Vs Mohit Karak | | 03.12.2024 | Plaintiff evidence 20.12.2024 | WITHIN TWO WEEKS | WITHIN TWO WEEKS | on request after the conclusion of evidence | on request after the conclusion of evidence | | | | | |
| | | | 309 THIRD FLOOR EXTENTIO N BLOCK | CS (COMM.) | CS/COMM/1031/2024 | 18-09-2024 | Rakesh Gupta Vs Japsin Jacob Wire Drawing Private Limited | | 03.12.2024 | Plaintiff evidence 07.01.2025 | WITHIN TWO WEEKS | WITHIN TWO WEEKS | on request after the conclusion of evidence | on request after the conclusion of evidence | | | | | |
| | | | 309 THIRD FLOOR EXTENTIO N BLOCK | CS (COMM.) | CS/COMM/390/2024 | 20-03-2024 | Hpl Electric And Power Limited Through A R Vs Gautam Prakash Saxena Prop Of Digital Computers | | 03.12.2024 | EVIDENCE-RECORDED ON SAME DAY | | | | | | | | | |
| | | | 309 THIRD FLOOR EXTENTIO N BLOCK | COUNTER CLAIM | COUNTER CLAIM/27/2024 | 21-05-2024 | GAUTAM PRAKASH S/o SH. JAGDISH NARAYAN SHARMA Vs HPL ELECTRIC AND POWER | | 03.12.2024 | EVIDENCE-RECORDED ON SAME DAY | | | | | | | | | |
| | | | 309 THIRD FLOOR EXTENTIO N BLOCK | CS (COMM.) | CS/COMM/1801/2019 | 13-02-2019 | VINOD KUMAR JAIN VS KAUSHALYA SINGHAL | | 04.12.2024 | Plaintiff evidence 23.12.2024 | WITHIN TWO WEEKS | WITHIN TWO WEEKS | on request after the conclusion of evidence | on request after the conclusion of evidence | | | | | |

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|----|---|----------|---------------------------------|---------------|----------------------|----------------------|--|---------------------------------|---|------------|------------------|------------------|--|---|
| | | | 309 THIRD FLOOR EXTENTION BLOCK | CS (COMM.) | CS/COMM/767/2024 | 15-07-2024 | Punjab National Bank Vs Mrs Alka Bansal | 05.12.2024 | Plaintiff evidence | 08.01.2025 | WITHIN TWO WEEKS | WITHIN TWO WEEKS | on request after conclusion of evidence | on request after the conclusion of evidence |
| | | | 309 THIRD FLOOR EXTENTION BLOCK | CS (COMM.) | CS/COMM/604/2024 | 15-05-2024 | The Indian Express Limited Vs Signet Media Service Pvt Ltd | 11.12.2024 | Plaintiff evidence | 09.01.2025 | WITHIN TWO WEEKS | WITHIN TWO WEEKS | on request after conclusion of evidence | on request after the conclusion of evidence |
| | | | 309 THIRD FLOOR EXTENTION BLOCK | CS (COMM.) | CS/COMM/1357/2020 | 24-09-2020 | SANTOSH GOSWAMI Vs DALIP MALIK AND ORS | 12.12.2024 | The evidence in the case shall be recorded through Ld. Court Commission | | | | | |
| | | | 309 THIRD FLOOR EXTENTION BLOCK | COUNTER CLAIM | COUNTER CLAIM/8/2021 | 03-02-2021 | DALIP MALIK Vs SANTOSH GOSWAMI AND Anrs. | 12.12.2024 | The evidence in the case shall be recorded through Ld. Court Commission | | | | | |
| | | | 309 THIRD FLOOR EXTENTION BLOCK | CS/DJ/ | CS/DJ/536/2020 | 07-10-2020 | KESARI CHAND JAIN AND ANR. Vs HANS RAJ SHARMA | 13.12.2024 | The evidence in the case shall be recorded through Ld. Court Commission | | | | | |
| | | | 309 THIRD FLOOR EXTENTION BLOCK | CS (COMM.) | CS/COMM/174/2024 | 30-01-2024 | Arora Fabrics Vs Jack One Shanti Enterprises | 23.12.2024 | Plaintiff evidence | 21.01.2025 | WITHIN TWO WEEKS | WITHIN TWO WEEKS | on request after conclusion of evidence | on request after the conclusion of evidence |
| 10 | SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | 307 | Civil | CS (COMM)/885/2023 | 31-05-2023 | SH. SHASHI PAL SHARMA Vs DAV COLLEGE MANAGING COMMITTEE | --- | --- | --- | --- | --- | --- | --- |
| 11 | SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | 310 | CS (COMM) | CS (COMM)/114 | 18-10-2024 | PRASHANT BANSAL AND ANR Vs SUNPREET SINGH AND ANR | 03.12.2024 | LC appointed for evidence recording | | | | As per order, parties to file list of witnesses, if any, within 15 days from | |
| | | | 310 | CS (COMM) | CS (COMM)/393 | 05-10-2021 | ICICI BANK Vs PRANSHU | 05.12.2024 | PE- | 16.12.2024 | | | As per order, parties to file list of witnesses, if any, within 15 days from | |
| | | | 310 | CS (COMM) | CS (COMM)/100 | 11-09-2024 | ATUL GARG Vs M/s KUBERA SOLUTIONS PVT. LTD | 06.12.2024 | LC appointed for evidence recording | | | | As per order, parties to file list of witnesses, if any, within 15 days from | |
| | | | 310 | CS (COMM) | CS (COMM)/871 | 09-08-2024 | M/s CAPITAL PLASTIC HOUSE Vs M/s HINDSTONE INDUSTRIES | 06.12.2024 | | | | | | |
| | | | 310 | CS (COMM) | CS (COMM)/736 | 05-07-2024 | M/s PRAKASH LEATHER COMPANY Vs SHRI INDER ARORA | 09.12.2024 | PE- | 15.01.2025 | | | | |
| | | | 310 | CS (COMM) | CS (COMM)/735 | 05-07-2024 | M/s SAI CREATION Vs M/s AN TEXTILE | 09.12.2024 | LC appointed for evidence recording | | | | As per order, parties to file list of witnesses, if any, within 15 days from | |
| | | | 310 | CS (COMM) | CS (COMM)/355 | | M/s Snv Impex Vs M/s Mani Plastic Store | 12.11.2024 | PE- | 18.01.2025 | | | As per order, parties to file list of witnesses, if any, within 15 days from | |

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|----|---|----------|------------|-----------|-------------------|-------------------|--|---------------------------------|---------------|------------|-------------------------------------|--|--|-----|-----|-----|-----|--|
| | | | 310 | CS (COMM) | CS (COMM)630 | 22-05-2024 | M/s GOYAL TRADING COMPANY ANDANR Vs M/s CHANAN MAL VINOD KUMAR AND ANR | 10.12.2024 | | | LC appointed for evidence recording | | | | | | | |
| | | | 310 | CS (COMM) | CS (COMM)828 | 30-07-2024 | ADIDAS AG Vs SANDEEP VOHRA | 17.12.2024 | | | LC appointed for evidence recording | As per order, parties to file list of witnesses, if any, within 15 days from | | | | | | |
| | | | 310 | CS (COMM) | CS (COMM)981 | 09-09-2024 | Levi Strauss and Company Vs ASHOK KUMAR | 17.12.2024 | | | LC appointed for evidence recording | As per order, parties to file list of witnesses, if any, within 15 days from | | | | | | |
| | | | 310 | CS (COMM) | CS (COMM)101 | 12-09-2024 | M/s MACSTAR MACHINE TOOLS PVT. LTD Vs M/s PIYUSH HARDWARE | 19.12.2024 | PE-24.01.2025 | | | | As per order, parties to file list of witnesses, if any, within 15 days from | | | | | |
| | | | 310 | CS (COMM) | CS (COMM)101 | 13-09-2024 | M/s RA SPICES LLP Vs M/s VM ENTERPRISES | 19.12.2024 | | | LC appointed for evidence recording | As per order, parties to file list of witnesses, if any, within 15 days from | | | | | | |
| | | | 310 | CS (COMM) | CS (COMM)110 | 04-10-2024 | M/s SHIV MALIK FOODS Vs ASHA RAM AND SONS PVT. LTD | 19.12.2024 | | | LC appointed for evidence recording | As per order, parties to file list of witnesses, if any, within 15 days from | | | | | | |
| | | | 310 | CS (COMM) | CS DJ/586/2020 | 20-10-2020 | M/S ABSOLUTE ELECTROVISIO N PVT LTD Vs M/S ULTRA SECURITY SOLUTION AND ANR | 21.12.2024 | 23.01.2025 | | | | As per order, parties to file list of witnesses, if any, within 15 days from | | | | | |
| | | | 310 | CS (COMM) | CS (COMM)105 | 16-01-2024 | M/s Jinda Medical Store Vs Ravi Specialitiess Pharma(opc) Pvt Ltd | 21.12.2024 | 15.01.2025 | | | | As per order, parties to file list of witnesses, if any, within 15 days from | | | | | |
| | | | 310 | CS (COMM) | CS (COMM)244 | 15-02-2024 | State Bank Of India Vs G Enterprises | 23.12.2024 | 20.01.2025 | | | | As per order, parties to file list of witnesses, if any, within 15 days from | | | | | |
| 12 | SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | Nil | | | | | | | | | | | | | | | |
| 13 | SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | Nil | | | | | | | | | | | | | | | |
| 14 | SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | | CS | CS (COMM)/93/2023 | 21-01-2023 | M/S NARESH AND COMPANY Vs HARKIRAT SINGH AND ANR | 16-12-2024 | Nil | Nil | nil | nil | nil | nil | nil | nil | nil | |
| 15 | MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | WEST | | CS COMM | 735/2023 | 06-10-2023 | PUNJAB NATIONAL BANK Vs SHEKH MOHIT | 29-11-2024 | 11-01-2025 | 11-01-2025 | 11-01-2025 | -- | -- | -- | -- | -- | -- | |

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|----|--|-----------|------------|------------|------------|------------------------------|---|---------------------------------|-----------------|-----------------|-----------|----------------|----------------|-----------------------------|
| 16 | SH. DIG VJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03 | WEST | Nil | | | | | | | | | | | |
| 17 | SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | Nil | | | | | | | | | | | |
| 18 | SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | Nil | | | | | | | | | | | |
| 19 | SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | Nil | | | | | | | | | | | |
| 20 | SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01 | NEW DELHI | 1 | CS(COMM) | 523/2022 | 04.06.2022 | INTERNATIONAL BEER BREWERIES LTD. VS. PUSHPAM FOODS AND BEVERAGES PVT. LTD. | 09.08.2024 | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED | DATE NOT GIVEN | DATE NOT GIVEN | FINAL ARGUMENT/ 03.03.2025 |
| | | | | CS(COMM) | 548/2022 | 08.06.2022 | AIWA CONSUMER PRODUCTS LLP THRU AR UMA SHANKAR Vs M/S JAGDAMBA TRADING CO. | 11.12.2024 | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED | DATE NOT GIVEN | DATE NOT GIVEN | FINAL ARGUMENT/ 11.03.2025 |
| | | | | CS(COMM) | 143/2022 | 08.02.2022 | M/S VOICE VISION DOORDARSHAN DIRECTORATE Vs 24 | 12.12.2024 | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED | DATE NOT GIVEN | DATE NOT GIVEN | FINAL ARGUMENT/ 07.03.2025 |
| 21 | SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT) | NEW DELHI | 25 | CS (COMM.) | 826 / 2024 | 02.08.2019 | M/S IMAGE DESIGN Vs M/S MEYER APPAREL LTD | 03.12.2024 | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPEARANCE 19.03.2025 |
| | | | | CS (COMM.) | 454 / 2024 | 28.05.2024 | Crystal Crop Protection Limited Vs Thiruvengadam Dhaman | 04.12.2024 | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPEARANCE 12.03.2025 |
| | | | | CS (COMM.) | 290 / 2024 | 27.03.2024 | HINDUSTAN MEDIA VENTURE LTD Vs MOHAMMAD MOTI URRAHAMAN | 04.12.2024 | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPEARANCE 09.03.2025 |
| | | | | CS (COMM.) | 248 / 2024 | 11.03.2024 | VIJAY BANSAL Vs ENGINEERERS | 13.12.2024 | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPEARANCE 28.03.2025 |
| | | | | CS (COMM.) | 709 / 2023 | 22.12.2023 | Canara Bank Vs Shree Balaji Fruit And Vegetable Processing Industries | 16.12.2024 | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPEARANCE 02.04.2025 |
| | | | | CS (COMM.) | 169 / 2021 | 06.04.2021 | BRAJESH KUMAR PROP OF KUMAR INTERIORS Vs AMATERASU GOODS PVT. | 18.12.2024 | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPEARANCE 02.04.2025 |
| | | | | CS (COMM.) | 304 / 2024 | 30.03.2024 | Translink Logistic Pvt Ltd Vs Femina Classic International | 19.12.2024 | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPEARANCE 03.04.2025 |

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|----|---|-----------|-----------------------|------------|------------------------|-------------------|---|---------------------------------|-----------------|-----------------|------------|-------------|----------------|----------------|-----------------------------|
| | | | | CS (COMM.) | 74 / 2024 | 22.01.2024 | LADUMS ELECTRICALS PVT LTD Vs ION EXCHANGE INDIA LTD | 20.12.2024 | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED | DATE GIVEN | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPREAN CE 04.04.2025 |
| | | | | CS (COMM.) | 318 / 2023 | 26.05.2023 | ROOP GANDHI Vs SHAILANDER SINGH CHAUHAN | 23.12.2024 | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED | DATE GIVEN | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPREAN CE 04.04.2025 |
| | | | | CS (COMM.) | 454 / 2024 | 28.05.2024 | Crystal Protection Limited Vs Thiruvengadam Dhaman | 04.12.2024 | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED | DATE GIVEN | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPREAN CE 12.03.2025 |
| | | | | CS (COMM.) | 290 / 2024 | 27.03.2024 | HINDUSTAN MEDIA VENTURE LTD Vs MOHAMMAD MOTI URRAHAMAN | 04.12.2024 | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED | DATE GIVEN | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPREAN CE 09.03.2025 |
| | | | | CS (COMM.) | 248 / 2024 | 11.03.2024 | VIJAY BANSAL Vs S D ENGINEERERS | 13.12.2024 | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED | DATE GIVEN | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPREAN CE 28.03.2025 |
| | | | | CS (COMM.) | 709 / 2023 | 22.12.2023 | Canara Bank Vs Shree Balaji Fruit And Vegetable Processing Industries | 16.12.2024 | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED | DATE GIVEN | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPREAN CE 02.04.2025 |
| | | | | CS (COMM.) | 169 / 2021 | 06.04.2021 | BRAJESH KUMAR PROP. OF M/S. KUMAR INTERIORS Vs AMATERASU | 18.12.2024 | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED | DATE GIVEN | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPREAN CE 02.04.2025 |
| | | | | CS (COMM.) | 304 / 2024 | 30.03.2024 | Translink Logistic Pvt Ltd Vs Femina Classic International | 19.12.2024 | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED | DATE GIVEN | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPREAN CE 03.04.2025 |
| | | | | CS (COMM.) | 74 / 2024 | 22.01.2024 | LADUMS ELECTRICALS PVT LTD Vs ION EXCHANGE INDIA LTD | 20.12.2024 | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED | DATE GIVEN | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPREAN CE 04.04.2025 |
| 22 | SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03 | NEW DELHI | Nil | | | | | | | | | | | | |
| 23 | MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH | 12, New Court Block-I | Civil Suit | CS (COMM) No. : 386/24 | 13.08.2024 | Raj Krishna Vs Tarvinder Singh Bjurji | 12.12.2024 | withn week | in | 21.01.2025 | within week | NIL | NIL | NIL |
| | | | 12, New Court Block-I | Civil Suit | CS (COMM) No. 113/2024 | 06.03.2024 | Loreal SA Vs Katson International | 17.12.2024 | withn week | in | 10.01.2025 | within week | NIL | NIL | NIL |
| | | | 12, New Court Block-I | Civil Suit | CS (COMM) 271/23 | 06.05.2023 | M/S NETWORK18 MEDIA AND INVESTMENTS LTD Vs M/S SKILLTREE KNOWLEDGE | 02.12.2024 | withn week | in | 23.12.2024 | within week | NIL | NIL | NIL |
| | | | 12, New Court Block-I | Civil Suit | CS (COMM) 342/21 | 07.10.2021 | STATE BANK OF INDIA Vs BIRWATI | 05.12.2024 | withn week | in | 22.01.2025 | within week | 03.02.2025 | NIL | NIL |

| SR | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE OF PETITIONER REGISTRAR | PETITIONER NAME | VS | DATE OF CASE MANAGEMENT HEARING | | | | | | | | | | |
|----|--|------------|------------|-----------------------|-----------------|---|--|------------|---------------------------------|-------|----|---|--------------------------------|--|--|--|--|--|--|
| 30 | SH. AJAY KUMAR JAIN | SOUTH-EAST | Nil | | | | | | | | | | | | | | | | |
| 31 | MS. ANU GROVER BALIGA | SOUTH-EAST | 21 | COMMERCIAL SUIT | CS DJ/971/21 | 44537 | SH. HARVINDER SINGH Vs. SH. MAN MOHAN SINGH | | 45560 | 45583 | | | | | | | | PE:- 02.12.24, 03.12.24, 04.12.24 DE:- 10.12.24, 11.12.24 AND 12.12.24 | |
| | | | | COMMERCIAL SUIT | CS COMM/449/223 | 45054 | ADBUFFS MEDIA PROVIATE LIMITED Vs. BERKOWITS HAIR AND SKIN CLINIC | 08/1024 | 23.10.24 | | | | | | | | | | |
| 32 | SH. BHUPESH KUMAR | SOUTH-EAST | Nil | | | | | | | | | | | | | | | | |
| 33 | MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH-EAST | Nil | | | | | | | | | | | | | | | | |
| 34 | MS. NIRJA BHATIJA DJ(DIGITAL)-07, EAST DISTRICT, SOUTH | SOUTH-EAST | Nil | | | | | | | | | | | | | | | | |
| 35 | SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH-EAST | Nil | | | | | | | | | | | | | | | | |
| 36 | SH. PITAMBER DUTT DISTRICT JUDGE (COMMERCIAL COURT) | EAST | 12 | RECOVERY | 114/2024 | 09-04-2024 | SHREE MARKETING VS. KHUSHAL ENTERPRISES | | 04-12-2024 | - | | | | | | | | P.E-09-01-2025 D.E.-24-01-2025, FINAL ARGUMENT-31-01-2025 | |
| | | | 12 | RECOVERY | 366/2023 | 23-09-2024 | PUNJAB NATIONAL BANK VS. KIRAN ENTERPRISES | | 21-12-2024 | - | | | | | | | | | P.E-17-01-2025 D.E.-31-01-2025 FINAL ARGUMENT-06-02-2025 |
| | | | 12 | RECOVERY | 332/2022 | 19-12-2024 | M/S AGNI INSTRUMENTS ENGINEERS VS. M/S NEELANSH FIRE PROTECTION SYSTEM | | 19-12-2024 | - | | | | | | | | | |
| 37 | MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT) | EAST | Nil | | | | | | | | | | | | | | | | |
| 38 | SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01 | NORTH-EAST | 201 | CS (COMMERCIAL)/CIVIL | 85/2024 | MOGLI LABS INDIA PVT LTD VS. D LITE TRADERS | | 05.12.2024 | WITHIN 10 DAYS | YES | NO | 3 | DAYS TO BE HEARD ON 31-01-2025 | | | | | P.E. 03-01-2025 - 17-01-2025 - D.E. 31-01-2025 - FINAL ARGUMENTS | |

| SR | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE OF PETITIONER REGISTRAR NAME VS | DATE OF CASE MANAGEMENT HEARING | WITHIN 10 DAYS | YES | NO | 3 DAYS PRIOR TO FINAL ARGUMENT | TO BE HEARD ON | BEFORE | Other Stages/Hearing Date |
|----|--|----------|-------------------------|-----------------------|--------------------|---|---------------------------------|--------------------|----------------------|-----------------------|--------------------------------|-------------------|---|--|
| | | | | CS (COMMERCIAL)/CIVIL | 122/2023 | M/S SUPER ELECTRIC L VS. M/S ETA ENGINEERING P.LTD THROUGH ITS DIRECTOR | 07.12.2024 | WITHIN 10 DAYS | YES | NO | 3 DAYS PRIOR TO FINAL ARGUMENT | 03-02-2025 | BEFORE 05-02-2025 | 10.01.2025 - P.E. 23.01.2025 - D.E. 03.02.2025 - FINAL ARGUMENTS |
| | | | | CS (COMMERCIAL)/CIVIL | 69/2024 | S KUMAR GLASS TRADING COMPANY VS M K GLASS AND ALUMINUM | 17.12.2024 | WITHIN 10 DAYS | YES | NO | 3 DAYS PRIOR TO FINAL ARGUMENT | 28.01.2025 | BEFORE 05-02-2025 | 21.01.2025 - D.E. 28.01.2025 - FINAL ARGUMENTS |
| | | | | CS (COMMERCIAL)/CIVIL | 25/2022 | TODAY TEA LIMITED VS. MANOJ GARG | 09.12.2024 | WITHIN 10 DAYS | YES | NO | 3 DAYS PRIOR TO FINAL ARGUMENT | 15.02.2025 | BEFORE 05-02-2025 | 21.01.2025 - P.E. 07.02.2025 - D.E. 15.02.2025 - FINAL ARGUMENTS |
| | | | | CS (COMMERCIAL)/CIVIL | 44/2024 | HINDUJA HOUSING FINANCE LTD VS. AMIT KUMAR | 20.12.2024 | WITHIN 10 DAYS | YES | NO | 3 DAYS PRIOR TO FINAL ARGUMENT | 07.02.2025 | BEFORE 04-02-2025 | P.E. 20.01.2025 - D.E. 07.02.2025 - FINAL ARGUMENTS |
| 39 | SH. BRJESH KUMAR GARG | SHAHDARA | 301, New Court Building | CS (COMMERCIAL) | | | | Framing the issues | Listing of Witnesses | Affidavit of Evidence | Affidavit of Witnesses | Written Arguments | Oral Arguments | Other Stages/Hearing Date |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMM) 26/24 | 07-08-2023 PANKAJ JAIN VS. MOHAMMAD JAFAR | 10.01.2024 | Not Filed | Not Filed | Not Filed | NO | NO | PE/09.01.2025 & 10.01.2025, 13.01.2025 & 14.01.2025, 23.01.2025 F/A | |
| 40 | MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT) | SHAHDARA | ROOM NO 208 | COMMERCIAL | CS (COMM) 280/2024 | 13-05-2024 ANKIT JAIN VS NIDHI PODDAR | 03.12.2024 | NOT FILED | NOT FILED | NOT FILED | NO | NO | PE/18.01.2025 | |
| | | | ROOM NO 208 | COMMERCIAL | CS (COMM) 256/2024 | 25-04-2024 UNION BANK OF INDIA VS HITESH DUA | 13.12.2024 | NOT FILED | NOT FILED | NOT FILED | NO | NO | PE/18.01.2025 | |
| 41 | SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT | SHAHDARA | 303, New Court Building | CS (COMMERCIAL) | CS (COMM) 313/2024 | 28-05-2024 M/S NAURAS FASHION VS GUDDIYAN NAJMIN | 23/12/2024 | Not Filed | Not Filed | Not Filed | NO | NO | | |
| 42 | SH. PAWAN KUMAR MATTO DJ (COMM-04) | SHAHDARA | C.No 304 | | | | | Framing the issues | Listing of witnesses | Affidavit of Evidence | Affidavit of Witnesses | Written Arguments | Oral Arguments | Other stages/Hearing Date |
| | | | | CS (COMM) | 365/2024 | SHITIZ SINGHAL VS SHYAM SUNDER SAHU | 02-12-2024 | NOT FILED | NOT FILED | NOT FILED | NOT FILED | NOT FILED | P.E. 27-01-2025 | |
| | | | | CS (COMM) | 2/2024 | SHREE BANKEY BEHARI FABRICS PVT. LTD. VS RAIS AHMAD | 02/12/2024 | NOT FILED | NOT FILED | NOT FILED | NOT FILED | NOT FILED | P.E. 24-01-2025 | |
| | | | | CS (COMM) | 437/2024 | PRAVEEN KUMAR VS LAXMI TRADERS | 04-12-2024 | NOT FILED | NOT FILED | NOT FILED | NOT FILED | NOT FILED | P.E. 21-01-2025 | |

| SR | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE OF REGISTRAT | OF PETITIONER NAME VS | DATE OF CASE MANAGEMENT HEARING | | | | | | | |
|----|---|------------------|------------|-----------------|------------------|-------------------|---|---------------------------------|--|--|--|------------|------------|--|----------|
| | | | | | CS/Comm./196/23 | 03.02.23 | M/s Asadeep Furnishing Pvt. Ltd. Vs. M/s Loyal Trading INC | | | | | | | | 18.12.24 |
| 45 | SH. AMIT KUMAR, DISTRICT JUDGE, COURT | NORTH COMMERCIAL | Nil | | | | | | | | | | | | |
| 46 | SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL) | NORTH | Nil | | | | | | | | | | | | |
| 47 | SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL) | SOUTH WEST | 603 | Commercial suit | CS COMM.487/2024 | 27.09.2024 | M/S CONTINENTAL CARRIERS VS TRANSMODE SHIPPING SERVICES PVT LTD | 03.12.2024 | 10.12.2024 | 17.12.2024 | 17.12.2024 | NIL | NIL | NIL | |
| | | | 603 | Commercial suit | CS COMM.395/2024 | 16.08.2024 | M/S MOGLI LABS INDIA PVT LTD VS M/S BABAL FASHION | 11.12.2024 | 18.12.2024 | 03.01.2025 | 03.01.2025 | NIL | NIL | NIL | |
| | | | 603 | Commercial suit | CS COMM.501/2024 | 05.10.2024 | STATE BANK OF INDIA VS JASVIR SINGH | 12.12.2024 | 19.12.2024 | 03.01.2025 | 03.01.2025 | NIL | NIL | NIL | |
| | | | 603 | Commercial suit | CS COMM.405/2024 | 20.08.2024 | CHAPTER CORP SUPREME VS SUDESH KUMAR BHATI | 16.12.2024 | 23.12.2024 | 03.01.2025 | 03.01.2025 | NIL | NIL | NIL | |
| | | | 603 | Commercial suit | CS COMM.516/2024 | 16.10.2024 | CANARA BANK VS REWA | 17.12.2024 | 24.12.2024 | 08.01.2025 | 08.01.2025 | NIL | NIL | NIL | |
| | | | 603 | Commercial suit | CS COMM.500/2024 | 14.10.2024 | UNION BANK OF INDIA VS ANKIT | 19.12.2024 | 03.01.2025 | 10.01.2025 | 10.01.2025 | NIL | NIL | NIL | |
| | | | 603 | Commercial suit | CS COMM.466/2024 | 20.09.2024 | M/S SONI CONSTRUCTION AND INTERIORS VS M/S R K A ELEVATOR | 24.12.2024 | 07.01.2025 | 14.01.2025 | 14.01.2025 | NIL | NIL | NIL | |
| 48 | VIKAS DHULL, DISTRICT JUDGE, COURT-02 | COMMERCIAL | 613 | Commercial suit | CS (COMM)/36/24 | 45303 | S.I. Energy Ventures Pvt Ltd Vs Trackon Courier Pvt Limited | 45637 | 17-01-2025 18-01-2025 21-01-2025 | 17-01-2025 18-01-2025 21-01-2025 | 17-01-2025 18-01-2025 21-01-2025 | 17.02.2025 | 17.02.2025 | 04-02-2025 05-02-2025 06-02-2025 | |
| | | | 613 | Commercial suit | CS (COMM)/150/24 | 12-03-2024 | Sukhmani Realty LLP Vs Kuldeep Singh | 45643 | 45670 | 45670 | 45670 | 45692 | 45692 | 24-01-2025 25-01-2025 | |
| | | | 613 | Commercial suit | CS (COMM)/265/24 | 16-05-2024 | M/s JVN Enterprises Vs Adlok Creations Pvt Ltd | 45645 | 30-01-2025 31-01-2025 | 30-01-2025 31-01-2025 | 30-01-2025 31-01-2025 | 21-02-2025 | 21-02-2025 | 10-02-2025 11-02-2025 | |
| | | | 613 | Commercial suit | CS (COMM)/316/24 | 01-07-2024 | Hill Associate India Pvt Ltd Vs Piccadily Hotels Pvt Ltd | 45646 | 45680 | 45680 | 45680 | 45701 | 45701 | 45691 | |

